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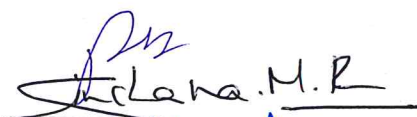

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP39/16	TP 160/17	For Hearing	391/394	Kwality Breedings Forms Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1)	Prem. Hatti for sinchana. Sinchana.M.R	ROC ROC/RD	
2)	ATUL Kulkarni	Referee	

Counsel for petitioner is present. The matter is listed today for further hearing. Counsel for petitioner requested time to verify with the Company whether the appointed date to be changed or not in view of passing of time. Smt. M.R. Sinchana, Standing Counsel for ROC/RD is present. The counsel clarified to the Tribunal that share exchange ratio adopted in the scheme is in order.

List it on 03.10.2017.

  
MEMBER (J)

  
MEMBER (T)